

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

(IB)-718(ND)2019

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2019


NAME OF THE COMPANY: GP Petroleum Ltd. V/s. M/s. VCRM
Petrochemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Karan Mehra, Ms. Simran Malhotra &
Mr. Arihant Jain Advocates
ORDER

Affidavit of service is not still before us. To come up on 19th July, 2019.


(V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)